



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.09.2023

NOTICE

Please take notice that the following matters listed in Court-IV on 11.09.2023 will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780, 2830 of 2023 (PH)	Chandan Mishra Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	Karan Batura	Abhijeet Sinha Chirag Sharma-R1 Abhishek Anand Durga Dutt Utkarsh Singh Aditya Tripathi-R2
2.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
3.	Comp. App. (AT) (Ins) No. 983 of 2021 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik- R1 Mayur Khandeparkar

		With		Nirman Sharma-R2
4.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
5.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
6.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
7.	Comp. App. (AT) (Ins) No. 66 of 2022 (PH)	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar